



**Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.**

Notification

Jammu, the 8th April, 2019

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SRO -In exercise of the powers conferred by clause (b) of section 3 of the Jammu and Kashmir Grant of Permanent Resident Certificate (Procedure) Act, 1963 (Act No.XIII of 1963), and in supersession of all Notifications(s) issued in this behalf, the Government hereby appoint the following officers to be competent authority for purposes of the said Act within the jurisdiction shown against each:-

S.No	Name of Officers	Designation	Territorial Jurisdiction
01	Dr. Tahir Firdous ,KAS	Additional Deputy Commissioner (Adm)	Tehsil Bishnah.
02	Sh.Chander Parkash, KAS	Assistant Commissioner Revenue Jammu	Tehsil Jammu West, Tehsil Arnia and Tehsil Bahu

By order of the Government of Jammu and Kashmir.

Sd/-

(Shahid Anayatullah) IAS

Commissioner /Secretary to Government,
Revenue Department

Dated: - 08 -04- 2019

No: - Rev/LB/09/2017

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Jammu.
2. Divisional Commissioner, Jammu
3. Commissioner/Secretary to Government, General Administration Deptt.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs (With 7 copies).
5. Deputy Commissioner, Jammu.
6. Dr. Tahir Firdous Additional Deputy Commissioner (Adm) Jammu.
7. Director, Archives, Archeology & Museums, J&K Jammu.
8. OSD to Advisor (SK) to Hon'ble Governor for information.
9. Sh.Chander Parkash Assistant Commissioner (Rev) Jammu.
10. Manager Government Press, Jammu/Srinager for publication in the Govt. Gazette
11. Pvt. Secretary to Commissioner/Secretary to Government, Revenue Deptt.
12. I/C Website. Revenue Department.
13. Notification/Stock.file.

(Ghulam Rasool) KAS

Deputy Secretary to Government
Revenue Department.